

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. F.5(1)/Gaz/2023 77268-338

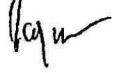
Dated : 10 OCT 2023

Copy forwarded along with its enclosure for information & necessary action to :

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Officers Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, ~~Recruitment Cell,~~ Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', AGR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Courts, New Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
8. The 'LAYERS' Section, for uploading on 'LAYERS'.


(RAVINDER BEDI)

District Judge (Commercial Court)/
Officer Incharge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs), Delhi



782
09-10-23



MOST IMMEDIATE

Dated: 06/10/2023

No. 7035 /G-1/Gaz./DHC/2023

From:
The Registrar General,
High Court of Delhi,
New Delhi.

To,
The Principal District & Sessions Judge (HQ),
Tis Hazari Courts Complex,
Delhi-110054.

Sub: Appointment/promotion of Delhi Higher Judicial Service – regarding.

Sir,

I am directed to forward herewith a copy of Notification No. F.6/18/2020-Judl./Suptlaw/1767-1773 dated 06.10.2023, issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with a request to deliver a copy of the same to the officers concerned and obtain and send their joining reports to this Court.

I am also to request you to obtain the undertaking in the enclosed format from the officers who have been appointed/promoted on ad hoc basis and send the same to this Court.

I am further directed to request you to kindly ask the newly appointed/promoted officers from Delhi Judicial Service to Delhi Higher Judicial Service to report to the Chairperson, Delhi Judicial Academy for the Orientation Course except the officers at Serial No. 2 to 15 appointed on regular basis namely from Dr. Ruchi Aggarwal Asrani to Ms. Shama Gupta in the aforesaid notification as they have already undergone training in the year 2022-2023.

Yours sincerely,

Encl.: (1) Notification dated 06.10.2023
(2) Format of Undertaking


(Ravinder Dadeja)
Registrar General

Endt. No. _____ /G-1/Gaz./DHC/2023

Dated:

Copy for information to: -

1. The Principal District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
2. The Principal District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
3. The Principal District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.

To be published in Delhi Gazette Part IV Extra- ordinary)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS)
8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI -110002

No.F.6/18/2020-Judl./Suptlaw/ 1767-1773

Dated 06/10/2023

NOTIFICATION

No.F.6/18/2020-Judl./Suptlaw/1767-1773 :- The Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi is pleased to appoint/promote the following officers:-


(1) For the appointment of the following officers of Delhi Judicial Service to Delhi Higher Judicial Service under Rule 7(1)(a) of Delhi Higher Judicial Service Rules, 1970 on regular basis against regular vacancies with effect from the date they assume charge of the office and to place them on probation in the Delhi Higher Judicial Service as per the provisions of the Delhi Higher Judicial Service Rules, 1970.

1. Mr. Sujit Saurabh
2. Dr. Ruchi Aggarwal Asrani
3. Ms. Riya Guha
4. Ms. Richa Parihar
5. Ms. Pooja Aggarwal
6. Ms. Richa Manchanda
7. Ms. Manu Goel Kharb
8. Mr. Pranjal Aneja
9. Ms. Ritu Singh
10. Mr. Ravinder Singh
11. Ms. Prabhdeep Kaur
12. Ms. Shilpi Jain
13. Ms. Archana Beniwal
14. Mr. Jitendra Pratap Singh
15. Ms. Shama Gupta
16. Mr. Siddhartha Malik
17. Mr. Puneet Pahwa

The appointment/promotion of the last candidate against a regular vacancy available till 31.12.2023 would be subject to the outcome of the Writ Petition (Civil) No. 9600/2023 titled "Deepak Sherawat v. Registrar General, High Court of Delhi & Ors."

) For the appointment/promotion on ad hoc basis of the following 15 officers of Delhi Judicial Service to Delhi Higher Judicial Service against 16 resultant vacancies in Fast Track Special Courts sanctioned by the Govt. of NCT of Delhi on temporary/contractual basis for an initial period of two years for setting up of 16 Fast Track Special Courts on their furnishing requisite undertaking to High Court of Delhi, from the date they assume charge:

4. The Principal District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
5. The Principal District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The Principal District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The Principal District & Sessions Judge, North, Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge-Cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi.
11. The Principal District & Sessions Judge, South, Saket Courts Complex, New Delhi.
12. The Chairperson, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, Delhi with the request to conduct Orientation Course for the newly appointed/promoted officers from Delhi Judicial Service to Delhi Higher Judicial Service except the officers at Serial No. 2 to 15 appointed on regular basis namely from Dr. Ruchi Aggarwal Asrani to Ms. Shama Gupta.


Registrar General

UNDERTAKING

I _____ an officer of Delhi Judicial Service do hereby undertake that I shall not claim any right of absorption or seniority in the cadre of Delhi Higher Judicial Service at the time of my appointment on regular basis in Delhi Higher Judicial Service Cadre for the services rendered by me during my appointment on ad-hoc basis.

Signature of the officer

2. Mr. Rohit Gulia
3. Ms. Snigdha Sarvaria
4. Ms. Preeti Parewa
5. Ms. Deepika Singh
6. Mr. Manoj Kumar
7. Ms. Mahima Rai Singh
8. Ms. Kadambari Awasthi
9. Mr. Virender Singh
10. Mr. Balwinder Singh
11. Ms. Babita Puniya
12. Mr. Ajay Nagar
13. Mr. Anurag Dass
14. Mr. Santosh Kumar Singh
15. Ms. Sadhika Jalan

The promotion on ad hoc basis shall not confer any right of absorption or seniority on the aforesaid officers in the cadre of Delhi Higher Judicial Service and in case of discontinuation of such Fast Track Special Courts, such officers shall revert back to their substantive Cadre of Delhi Judicial Service.

By order and in the name of the
Lt. Governor of National Capital Territory of Delhi,

Parashar
06/10/2023

(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)

Dated 06/10/2023

F.6/18/2020-Judl./Suptlaw/1767-1773

y to:

- The Secretary to the Govt. of India, Ministry of Home Affairs, New Delhi.
The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice),
Laisalmer House, New Delhi.
The Registrar General, High Court of Delhi, New Delhi.
The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi
version, for publication in Delhi Gazette.
Officer Concerned (through the Registrar General, Delhi High Court).
The PAO-VI, Tis Hazari, Delhi.

Parashar
06/10/2023

(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)